

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00422/2017**

Jabalpur, this Friday, the 03<sup>rd</sup> day of January, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Dr. Kiran Maheshwari, W/o Dr. Sanjyot Maheshwari, aged about 38 years, Contract Medical Officer, Sagar, Distt. Sagar (M.P), R/o Bangali Kali Trigadda, Gopalgunj, Sagar, Distt. Sagar (M.P) – 470226  
**-Applicant**

**(By Advocate – None)**

**V e r s u s**

1. Union of India, Ministry of Home Affairs, South Block, New Delhi – 110001.

2. The Director General (Labour Welfare) Govt. of India, Ministry of Labour & Employment, Jaisalmer House, Man Singh Road, New Delhi – 110011.

3. Welfare & Cess Commissioner, Labour Welfare Organization 797, Shanti Kunj, South Civil Lines, Jabalpur M.P. – 482001.

4. Director General, Employees State Insurance Corporation Panchdeep Bhawan (CIG) Comrade Inderjeet Gupta Marg, New Delhi – 110002.

5. Director General, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi – 110108  
**-Respondents**

**(By Advocate – Shri Surendra Pratap Singh for respondents Nos.1 to 3 and Shri N.K. Mishra for respondent No.5)**

**ORDER (O R A L)**

**By Navin Tandon, AM.**

None for the applicant. Even on second call, nobody appeared for the applicant.

2. It is seen that there has been no representation on the part of the applicant on eight consecutive occasions including today. Thus, it appears that applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-